

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 27045-46 OF 2014
WITH PRAYER FOR INTERIM RELIEF

U.P. POWER CORP. LTD. ETC. ETC.

...PETITIONER(S)

VERSUS

RAKESH KUMAR AND ORS. ETC. ETC.

...RESPONDENT(S)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 02.09.2014 when the Court was pleased to pass the following Order:

“Taken on board.

Mr. Ranjit Kumar learned Solicitor General appearing for the petitioner, submitted that the order dated 7th August, 2013 was passed by the High Court in case Service Bench No. 2558 of 1991 without hearing the petitioner. It is urged by him that though, at one point of time, the Writ Court has passed an order requiring the counsel for the employee to serve a copy on the U.P. Power Corporation Ltd., one of the successor of U.P. Electricity Board, but neither the copy was served nor any intimation was given by way of service to the Corporation as a result of which the present order has been passed despite the factum that the respondent employee has been dismissed from service by the petitioner after initiation of appropriate disciplinary proceedings.

Delay condoned.

Issue notice returnable in four weeks.

There will be stay of the operation of the order of the High Court, in the meantime.”

It is submitted that there are 5 Respondents in SLP(C) No. 27045/14 and 2 Respondents in SLP(C) No. 27046/14.

Accordingly, show cause notice was issued to all the respondents on 26.09.2014 through registered A.D. Post. Mr. Tayenjam Momo Singh, Advocate has put in appearance on behalf of common Respondent No. 1 but has not filed counter affidavit so far. Neither A.D. Cards nor unserved cover containing the notice has been received back in respect of Respondent Nos. 2 to 5 in SLP(C) No. 27045 and Respondent No. 2 in SLP(C) No. 27046/14 so far.

Service of show cause notice is not complete.

The matters are listed before the Hon'ble Court with this office report.

Dated this the 17th day of January, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Dushyant Parashar, Advocate

Mr. Tatini Basu, Advocate

Mr. Tayenjam Momo Singh, Advocate

ASSISTANT REGISTRAR